

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Friday THE 20th Day Of December 2024
COURT HALL NO.28 SITTING AT PRINCIPAL BENCH BENGALURU (AFTER COMPLETION OF DB MATTER)
at 02:30PM
BEFORE
THE HON'BLE JUSTICE S.RACHAIAH**

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
MATTERS PERTAIN TO DHARWAD BENCH ORDERS			
1	CRL.P 100810/2024 A/W OFFICE NOTE (DATE)	(439(2)(Cr.PC)/483(3)(BNSS) L S SULLAD ,)	HCGP FOR R1 JAGADISH PATIL FOR R2
2	CRL.P 101688/2024 A/W OFFICE NOTE (PARENTS OF THE PETITIONER TO BE PRESENT BEFORE THE COURT) (DATE)	(439(Cr.PC)/483(BNSS),) L S SULLAD	HCGP TAKE NOTICE FOR RESPONDENT
3	CRL.P 102635/2024 (DATE)	(439(2)(Cr.PC)/483(3)(BNSS) J BASAVARAJ ,)	HCGP FOR R1 HANUMA REDDY FOR R2
4	CRL.P 102992/2024 A/W OFFICE NOTE (DATE)	(439(Cr.PC)/483(BNSS),) R M JAVED	AGA
5	CRL.P 103332/2024 A/W OFFICE NOTE (DATE)	(439(Cr.PC)/483(BNSS),) K S PATIL	HCGP
6	CRL.P 103341/2024 A/W OFFICE NOTE (DATE)	(439(Cr.PC)/483(BNSS),) RAMACHANDRA A MALI	HCGP

HEARING - INTERLOCUTORY APPLN

COURT HALL NO :17

- 7 CRL.A 2769/2010 (C,) S S KOTI G I GACHCHINAMATH
REG: IA 2/2024 SRINAND A PACHHAPURE
FOR STAY / S S PATIL & SANJAY
SUSPEND THE CHANAL
FINAL ORDER
DATED 5/11/2024
PASSED BY THIS
HON'BLE COURT
TILL THE APPEAL
PERIOD
(AG+FC+B FILE
K/B)
- 8 CRL.P (439(Cr.PC)/483(BNSS),) T HANUMAREDDY
102798/2024 HCGP
A/W : OFFICE J BASAVARAJ FOR
NOTES APPLICANT
REG : IA-01/2024 IN IA-01/2024
FOR PERMISSION

ADMISSION

- 9 CRL.A (U/S 14 A(2) of SC and ST
100398/2024 ACT,) S M MUCHANDI HCGP FOR R1
A/W OFFICE NOTE (V/O/D : 22/11/2024) SANTOSH NARGUND FOR
(DATE) R2
- 10 CRL.A (U/S 14 A(2) of SC and ST
100470/2024 ACT,) SRINAND A PACHHAPURE HCGP FOR R1
A/W OFFICE NOTE ANURADHA DESHPANDE
(DATE) FOR R2
- 11 CRL.A (U/S 14 A(2) of SC and ST
100477/2024 ACT,) S M MUCHHANDI HCGP FOR R1
A/W OFFICE NOTE S R HEGDE FOR R2
(DATE)

FURTHER HEARING

- 12 CRL.RP (397(Cr.PC)/438(BNSS),) G I GACHCHINAMATH
100171/2020 VIJAYKUMAR K KABADI SADIQ N GOODWALA
(TCR'S & SCR R M JAVED
K/B) (V/O/D : 13/12/2024)
(V/O/DTD
22/07/2024 HEARD
FOR SEVERAL
TIMES)
(DATE)
- Connected With
- 12.1 CRL.RP (397(Cr.PC)/438(BNSS),) GURUDEV SADIQ N GOODWALA
100174/2019 GACHCHINAMATH
(2 TCR'S K/B) (VK+NOC)
- 12.2 CRL.RP (397(Cr.PC)/438(BNSS),) GURUDEV SADIQ N GOODWAL
100175/2019 GACHCHINAMATH
(2 TCR'S K/B) (VK+NOC)
- 12.3 CRL.RP (397(Cr.PC)/438(BNSS),) GURUDEV SADIQ N GOODWALA
100176/2019 GACHCHINAMATH
(2 TCR'S K/B) (VK+NOC)
- 12.4 CRL.RP (397(Cr.PC)/438(BNSS),) GURUDEV SADIQ N GOODAWALA
100177/2019 GACHCHINAMATH
(2 TCR'S K/B) (VK+NOC)

COURT HALL NO :17

12.5 CRL.RP (397(Cr.PC)/438(BNSS),) G I GACHCHINAMATH
100170/2020 VIJAYKUMAR K KABADI SADIQ N GOODWALA
(2 TCR'S K/B)

12.6 CRL.RP (397(Cr.PC)/438(BNSS),) G I GACHCHINAMATH
100172/2020 VIJAYKUMAR K KABADI SADIQ N GOODWALA
(2 TCR'S K/B)

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